

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.4/2010 in
CIVIL APPEAL NO(s). 4481 OF 2010

M/S SPEEDLINE AGENCIES

Appellant (s)

VERSUS

M/S T.STANES & CO.LTD.
(For extension of Time)

Respondent(s)

Date: 14/12/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Ms. Liz Mathew,Adv.

For Respondent(s) Mr. Anil Kaushik,Adv.
Mrs. Mary Mitzy,Adv.
Mr. Gopal Singh Chauhan,Adv.
Mr. Shiv Prakash Pandey,Adv.

UPON hearing counsel the Court made the following

O R D E R

Taken on Board.

Interlocutory application is dismissed.

[Madhu Bala]
Sr.P.A.

[Savita Sainani]
Court Master